

**GOVERNMENT OF INDIA  
URBAN DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:4354  
ANSWERED ON:20.12.2011  
NOISE POLLUTION BY METRO RAIL  
Ramasubbu Shri S.

**Will the Minister of URBAN DEVELOPMENT be pleased to state:**

- (a) whether running of metro trains continuously is causing more than the permissible level of noise and its vibrations has adversely affected the residents living close to metro lines at various locations in Delhi.
- (b) If so, whether the Delhi Rail Corporation (DMRC) has received many complaints over the issue;
- (c) if so, whether DMRC has taken any steps to reduce the noise and vibration level and its effects; and
- (d) if so, the details thereof and if not, the reasons therefor?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI SAUGATA ROY)

- (a): No, Madam. Delhi Metro Rail Corporation Ltd. (DMRC) has informed that there are no specific limits for transportation noise in India. Some levels of noise and vibration are natural characteristics of train operations. These are harmless and cause no damage to residents living close to metro lines.
- (b): Yes, Madam. A few complaints have been received from individuals and groups.
- (c): Yes, Madam.
- (d): On receiving the complaints, DMRC has conducted studies and obtained expert opinion, wherever necessary. Based on these expert opinions, DMRC has resorted to regular greasing of tracks on sharp curves. Noise barriers have been erected at some locations and softer pad at rail seat have also been provided at some locations to minimize the noise and vibrations.